

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/963/(IB)/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : KARUR KCP PACKAGING LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. ROMAN PRASADHARAN
for.
D.S. PRASADHARAN
Counsel for
Petitioner

2. S. K. Kumaraswami
i. Member
ic. Secretary
counsel for
Corporate Debtor


(22)

[CP/963/IB/2018]

ORDER

On the withdrawal memo filed by the Operational Creditor Counsel, this CP/963/IB/2018 is hereby **dismissed as withdrawn.**

-Sp-
(S VIJAYARAGHAVAN)
Member (Technical)

-Sp-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp